BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRTY-FIFTH REPORT

(Presented on 29.3.2012)

The Business Advisory Committee held a sitting on Wednesday, the 28th March, 2012.

The Committee recommend the allocation of time to the following

2.

items of business as shown against each:-		
(1)	The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011. (Consideration and passing)	1 hour
(2)	The Arms (Amendment) Bill, 2010. (Consideration and passing)	1 hour
(3)	The Border Security Force (Amendment) Bill, 2011, after it is passed by Rajya Sabha. (Consideration and passing)	2 hours
(4)	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010, after it is passed by Rajya Sabha.	3 hours

(Consideration and passing)

Contd...2/-

- 3. The Committee also recommend that the discussion and voting on Demands for Grants (General) for 2012-13 in respect of the following Ministries may be taken up in the following order:-
 - (a) Health and Family Welfare.
 - (b) Urban Development.
 - (c) Home Affairs.
 - (d) Commerce and Industry.

NEW DELHI; 28th March, 2012 Chaitra 7, 1934 (Saka) MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.